

ITEM NO.23

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 4116/2024

KISHAN KUMAR AGARWAL

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

([MEDIATION REPORT RECEIVED]

IA No. 174712/2023 - EXEMPTION FROM FILING O.T.

IA No. 212186/2023 - EXEMPTION FROM FILING O.T.

IA No. 212183/2023 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 26-11-2024 These matters were called on for hearing today.

For Appellant(s)

Mr. Puneet Singh Bindra, AOR
Mr. Puneet Singh Bindra, Adv.

For Respondent(s)

Mr. Ankit Goel, AOR
Mr. Nikhil Sharma, Adv.
Mr. Harshit Singhal, Adv.

Mr. Ujjwal Singh, AOR
Mr. Sanjai Paras, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 has already filed counter affidavit.

Respondent No. 2 is duly represented.

Photocopies/digitized copies of original records of the High
Court and the Trial Court have not been received yet. Let reminder
be issued in this regard.

List again on 04.02.2025.

SUJATA SINGH
Registrar

pm